

PROFORMA FOR DECLARATION OF ASSETS
(As on 31.03.2012)

Name of Officer(In full) : DILESH KUMAR YADAW
Date of Birth : 25/04/1969
Present Post held : CIVIL JUDGE CLASS II, Kartala Distt. Korba(C. G.)

Immovable Property

Name of District, Sub Division, Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired/ Whether by purchase lease mortgage, inheritance, gift of otherwise with details of persons from whom acquired
1	2	3	4	5
1. Gram -Bodri Tahsil and District - Bilaspur C.G.	Housing and other Buildings Under constuction Rama Velly House no. 571	Land 1375 Sq. Feet	House at bodri is on my own name	It is my self acquired property , it is purches from Prakas gwalani and it is being constucted with bank lone .
2. Pachari para Durg	House	650 Sq. Feet = 0.006 Hecteyer	House at Pachari para Durg is on my mother smt. Kamla yadaw's name	It is my mother's self acquired property , it is purches from Smt. Narindar kaur chawla and purches date 24 /01 / 2008
3. Subhas Nagar kasaridih Durg	House	1710 Sq. Feet	House at Subhas Nagar kasaridih Durg is on my mother smt. Kamla yadaw's name	It is my mother's self acquired property , Land purches date 21/02 /80 from Manrakhan and house built up in 1987
4. Gram - Parewadih District- Durg		Agriculture land Khasra no.120 Rakba 1.07 dismil	It is on my mother smt. Kamla yadaw's name	It is my mother's self acquired property , Land purches date 22 / 03 / 1983 from Durgaram

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5. Gram - Parewadih
District- Durg
6. Gram - Parewadih
District- Durg
7. Gram - Awasar
District- Durg
8. Gram - Awasar
District- Durg
9. Gram - Awasar
District- Durg
10. Gram - Awasar
District- Durg
11. Gram - Awasar
District- Durg
12. Gram - Awasar
District- Durg

Agriculture land Khasra no.121 Rakba 1.08 Akar	It is on my mother smt. Kamla yadaw's name
Agriculture land Khasra no.186/1 Rakba 1.30 Akar	It is on my mother smt. Kamla yadaw's name
Agriculture land Khasra no.42/170 and 428/1 Rakba 1.18 Akar	It is on my mother smt. Kamla yadaw's name
Agriculture land Khasra no.42/170 and 293/4 Rakba 0.50 Akar	It is on my mother smt. Kamla yadaw's name
Agriculture land Khasra no.42/170 and 293/9 Rakba 0.50 Akar	It is on my mother smt. Kamla yadaw's name
Agriculture land Khasra no.42/170 and 11 and 19 Rakba 0.75 Akar	It is on my mother smt. Kamla yadaw's name
Agriculture land Khasra no.42/170 and 70/2 Rakba 1.18 dismil	It is on my mother smt. Kamla yadaw's name
Agriculture land Khasra no.42/170 and 70/4 Rakba 1.18 dismi	It is on my mother smt. Kamla yadaw's name

It is my mother's self acquired property , Land purches date 11/04/1983 from Chatur
It is my mother's self acquired property , Land purches date 28/08/1983 from Phulkuwar
It is my mother's self acquired property , Land purches date 04/06/1983 from Brij
It is my mother's self acquired property , Land purches date 30/05/1984 from Deendayal
It is my mother's self acquired property , Land purches date 15/05/1986 from Deendayal
It is my mother's self acquired property , Land purches date 25/05/1984 from Maniram
It is my mother's self acquired property , Land purches date 18/02/1985 from Brijlal
It is my mother's self acquired property , Land purches date 18/02/1985 from Basant

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13. Gram - Awasar District- Durg	Agriculture land Khasra no.49/15 Rakba 0.59 Akar	It is on my mother smt. Kamla yadaw's name	It is my mother's self acquired property , Land purches date 28 / 05 / 1986 from Chandra bai
14. Gram - Awasar District- Durg	Agriculture land Khasra no.49/15 Rakba 0.48 Akar	It is on my mother smt. Kamla yadaw's name	It is my mother's self acquired property , Land purches date 10 / 07 / 1986 from Chandra bai
15. Gram - Awasar District- Durg	Agriculture land Khasra no.257/26 Rakba 2.85 Akar	It is on my mother smt. Kamla yadaw's name	It is my mother's self acquired property , Land purches date 25 / 02 / 1987 from Bhart
16. Gram - Awasar District- Durg	Agriculture land Khasra no. 289 Rakba 0.56 Akar	It is on my mother smt. Kamla yadaw's name	It is my mother's self acquired property , Land purches date 29 / 04 / 1987 from Sobhalt
17. Gram - Awasar District- Durg	Agriculture land Khasra no. 257/21 Rakba 0.12 Akar	It is on my mother smt. Kamla yadaw's name	is my mother's self acquired property , Land purches date 20 / 05 / 1987 from Bhangiram

Movable Property(Valued Above 25,000/- of Rs.)

Name of Articles

1

Maruti swift Dzair car no. C.G. 15 C E 7200 It's in my name and it is my self acquired property

Jewellery (Lump Sum)

Jewellery (Worth Rs.)

1. GOLD - near about 80 gm Tow lakh twentyfour thousand rupees (My wife smt. yogeshwary alias lata yadaw's istri dhan)
2. SILVER- near about 190 gm Twelve thousand rupees (My wife smt yogeshwary alias lata yadaw's istri dhan)
3. GOLD - near about 220 gm Six lakh sixty thousand rupees (My Mother Smt. Kamla yadaw's istri dhan it is her own property)
4. SILVER- near about 350 gm Twentyfour thousand rupees (My Mother Smt. Kamla yadaw's istri dhan it is her own property)

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Shares/Debentures

Name of Issuing Company 1	Nos. of Shares 2
x	x

Life Insurance Policy & Others

Name of Issuing Company 1	Amount 2
L I C OF INDIA	Rs. 51000 Rs. 2932 Annual premium

Bank Depositors/Securities & Investments

	Name of Bank 1	City 2	Amount 3
1) Fixed Depositors	I D B I BANK LIMITED F. D.No.0000-0526107000010821 I D B I BANK LIMITED F. D.No.0000-0526107000010803 I D B I BANK LIMITED F. D.No.0000-0526107000010812	Rajnandgaon C.G. Rajnandgaon C.G. Rajnandgaon C.G.	Deposit Amount 60756:50 Rs. in my name Deposit Amount 99486:00 Rs. it is in my Mother Smt. Kamla yadaw's name , it is her self amount Deposit Amount 121228:00 Rs. it is in my Mother Smt. Kamla yadaw's name , it is her self amount
2) Savings Bank A/CS	State bank of India branch Rampur Korba Account No. 11259094302 State bank of India branch Ambikapur Account No. 3005324599-1 State bank of India branch Surjpur Account.No. 30668004162	Korba C.G. Ambikapur Surguja C.G. Surjpur C.G.	16509/- it is my account 1527:00 Rs. As on 20/03/2008 it is my account 2768:00 Rs. It is smt yogeshwary alias lata yadaw's account. Who is my wife .

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	I DB I bank Durg branch Account No. 52510010000244	Durg C.G.	4866:70 Rs. it is my account
	Bank of India Durg branch Account No.16171	Durg C.G.	2425:58 Rs. As on 15/04/2008 it is my account
	Jila sahkari kendriy bank Durg Account No. 11109	Durg C.G.	1995:00 Rs. As on 31/03/2008 it is my account
3) PPF	x	x	x
4) GPF	x	x	x
5) NSS	x	x	x
6) Others	I have given 25000 Rs. to my friend Anveski rao rangari as debt/ loan I have given 25000 Rs. to my friend Krishnapal singh tomar as debt/loan		

NOTE -- My mother smt. kamla yadaw , Brother Mahesh yadaw , Yogesh yadaw are not depend upon me ,My brother late Harish yadaw was also not depend upon me . They all are / were Independent . My mother Smt Kamla yadaw has his own moveble and immoveble property . My mother smt. kamla yadaw has her own Seving Accounts, and LIC policy etc.

1. In case where it is not possible to assess the value accutately the approximate value in relation to present condition may be indicated .

Note :- The expected declaration of assets is subject to provisions of C.G. Civil Services (Conduct) Rules 1965. .

[Signature]
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(Dilesh Kumar Yadaw)
Civil Judge- Class - 2
Kartala, Distt. Korba (C.G.)